



File No. 10/03/2024-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छटा तल, ब्लॉक-3,  
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,  
6<sup>th</sup> Floor, Block-3,  
CGO Complex, Lodhi Road,  
नई दिल्ली / New Delhi- 110003  
दिनांक / Dated: 10<sup>th</sup> April 2024

**ORDER**

Hon'ble Member (T) Shri Balraj Joshi is on leave from 15.04.2024 to 19.04.2024.

There shall be Special Bench at Kolkata from 15.04.2024 to 19.04.2024 to attend to the matters listed before Hon'ble Member (J) Shri Rohit Kapoor and Hon'ble Member (T) Shri Balraj Joshi. The Special Bench shall comprise of:

**Special Bench at NCLT, Kolkata- Court No. I from 15.04.2024 to 18.04.2024**

1. Hon'ble Member (J) Shri Rohit Kapoor
2. Hon'ble Member (T) Shri Arvind Devanathan

Hon'ble Member (T) Shri Arvind Devanathan shall first take up the matters of their own Division Bench (Court No. II) and then attend the matters of Special Bench (Kolkata Court No. I) as per Hon'ble Member convenience.

**Special Bench at NCLT, Kolkata - Court No. I on 19.04.2024**

1. Hon'ble Member (J) Shri Rohit Kapoor
2. Hon'ble Member (T) Shri Satya Ranjan Prasad

Hon'ble Member (T) Shri Satya Ranjan Prasad shall first take up the matters of their own Division Bench (NCLT Guwahati) and then attend the matters of Special Bench (NCLT Kolkata Court No. I). Hon'ble member shall attend the bench as per his convenience.

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

Any inadvertent error may be brought to the attention of the undersigned.

This issues with the approval of Hon'ble President, NCLT.

  
(Naveen Kumar Kashyap)  
Registrar

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. NCLT web site/ Notice Board.

